

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2279
ANSWERED ON 20/12/2022

PMAY-G DURING AMRIT MAHOTSAV

2279. SHRI SANJAY JADHAV:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of Pradhan Mantri Awas Yojana-Gramin(PMAY-G);
- (b) the objective of PMAY-G to make available houses to all economic, low economic and low income household on the golden occasion of 75 years of independence (Amrit Mahotsav);
- (c) whether the Government has reviewed the current status of PMAY-G;
- (d) the assistance being provided by the Union Government to make available the houses to all eligible beneficiaries in rural areas under this yojana;
- (e) whether it is a fact that different amount has been fixed for urban (2.67) and rural areas under this yojana;
- (f) if so, the reasons therefor; and
- (g) the measures and steps taken by the Government to bridge the gap between urban and rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Under PMAY-G, a total target of 2.92 crore houses had been allocated various States/UTs, out of which, 2.49 crore houses have been sanctioned to beneficiaries by various States/UTs and 2.11 crore houses have been completed as on 15.12.2022.

On the occasion of 75 years of independence (Azadi ka Amrit Mahotsav), under PMAY-G, the Ministry has achieved the completion target of 2.02 crore houses by 15th August, 2022.

(c) The status of the PMAY-G has regularly been reviewed by the Ministry at various fora including through Performance Review Committee (PRC) meetings and Annual Action Plan meetings, state and regional level meetings to ensure timely completion of targeted houses with the stipulated time.

(d) to (f) Pradhan Mantri Awaas Yojana- Gramin (PMAY-G)

A unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in difficult areas, IAP districts, Hilly States (including UTs of J&K and Ladakh) under PMAY-G is provided to beneficiaries. In addition to this assistance of Rs.12,000/- is provided for construction of toilets through convergence with Swachh Bharat Mission–Gramin (SBM-G), Mahatma

Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. There is also a provision of 90/95 persondays of un-skilled labour wage under MGNREGA for construction of house, over and above the unit assistance. In convergence with other Government Schemes for provision of basic amenities viz., toilet, drinking water connection, electricity connection, clean & efficient cooking fuel, treatment of social and liquid waste etc is provided to PMAY-G beneficiaries.

The Union Cabinet had approved the continuation of PMAY-G beyond March, 2021 till March, 2024 as per the existing norms to complete the remaining houses within the cumulative target of 2.95 crore houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for revision of unit assistance under PMAY-G.

Pradhan Mantri Awaas Yojana- Urban (PMAY-U)

Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme covers the entire urban area of the country, i.e., all statutory towns as per Census 2011 and towns notified subsequently, including Notified Planning/Development Areas.

The scheme comprises four components, viz., Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under BLC and AHP components, the central assistance of ₹1.5 lakh per house, while for the ISSR component, the Central assistance of ₹1 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY(U), there is an interest subsidy of 6.5 % for Economically Weaker Section (EWS)/ Low Income Group (LIG) calculated on housing loan up to ₹6 lakh over a loan tenure of 20 years.

The mission period of PMAY-U was up to 31.03.2022 which has since been extended upto 31.12.2024 for completion of all 122.69 lakh houses sanctioned till 31.03.2022 without changing funding pattern and implementation methodology of the scheme. Credit Linked Subsidy Scheme vertical has not been extended beyond 31.03.2022.
